



**LEGISLATIVE ASSEMBLY SECRETARIAT
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI 110054**

Dated: 02.09.2020

Notice

1. As per DoPT's OM No. AB-14017/61/2008-Estt(RR) dated 13.10.2015, before referring any proposal for framing/amendment in the Recruitment Rules of any post in Ministries/Departments and their subordinate and attached office, the proposed framing/amendments/revision in the Recruitment Rules are required to be put up on the website of the respective Ministries/Departments for 30 days for inviting comments from the stakeholders.
2. In this regard, draft RRs (framing) of Editor of Debates, Translator (Urdu), Translator (Hindi) and Librarian put up on the website for 30 days for inviting comments from the stakeholders.
3. Comments/suggestions on the above proposed RRs may be forwarded to the undersigned within the stipulated period.

By Order
Deputy Secretary (Admn.)/HOO